

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.611
CA(AA)/08/ND/2024

IN THE MATTER OF:

M/s Ambrosia Corner House Pvt ltd

...APPLICANT

Section

U/s 230-232

Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Vivek Sinha, Mr. Vivek Malik, Advs.

ORDER

Due to paucity of time, matter is adjourned to **13.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)